

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 727 of 2019

IN THE MATTER OF:

Mr. Jafer Ali

.....Appellant

Vs.

Mr. Amit Naidu & Anr.

.....Respondents

Present :

For Appellant: Mr. Rohit Sharma, Mr. Nishanth Pail, Mr. Chirag Jain, Advocates

For Respondents: Mr. S.Vishwanathan, Advocate for RP

O R D E R

05.09.2019 - By way of last chance, the Appellant is given one opportunity to settle the matter with the Respondent within five days.

Post the case for 'Orders' on **9th September, 2019.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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